

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 262/TL/2023

Subject : Application for transmission licence in respect of Karcham Wangtoo Jhakri portion of Baspa Jhakri D/C transmission line.

Date of Hearing : **22.7.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member

Petitioner : JSW Hydro Energy Limited (JSWHEL).

Respondents : Central Transmission Utility of India Limited (CTUIL) and Ors.

Parties Present : Shri Aman Anand, Advocate, JSWHEL
Shri Aman Dixit, Advocate, JSWHEL
Ms. Natasha Debroy, Advocate, JSWHEL
Shri Anurag Agarwal, JSWHEL
Shri Kartikey Rastogi, Advocate, HPSEB
Shri Sunil Kanaujiya, NRLDC
Shri Gaurav Singh, NRLDC
Shri Alok Mishra, NRLDC
Shri Ajit Yadav, NRLDC
Shri Siddharth Sharma, CTUIL
Shri Akshyavat Kislay, CTUIL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition had been filed for the grant of a transmission licence in respect of the Karcham Wangtoo-Jhakri portion of the Baspa - Jhakri D/C transmission line. Learned counsel further submitted that the parties have already made their respective submissions in the matter during the course of previous hearing(s). However, since the window for filing the suggestions or objection to the Petition was expiring only on 18.7.2024, the Commission, at the request of the Petitioner, has listed the matter today. Learned counsel added that since no suggestion or objection has been received, the Commission may proceed to issue a transmission licence to the Petitioner.

2. The representative of the Respondent, NRLDC, submitted that NRLDC, vide its affidavit dated 19.7.2024, has also furnished the additional information as called for by the Commission vide Record of Proceedings for the hearing dated 19.7.2024.

3. Learned counsel for the Respondent, HSEB, also submitted that HPSEB, as such, has no objection towards the present application filed by the Petitioner.

4. Considering the submissions made by the learned counsel and the representative of the parties, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)